

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 3

C.P. (IB) 255/MB/2022

CORAM:

SH. K. K. VOHRA
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.04.2022**

NAME OF THE PARTIES: - **Nilam Mittal**
V/s
Omkar Realtors & Developers Pvt Ltd

Appearance (via video-conference):

For the Applicant : Ms. Ruchi Doshi, Advocate

For the Respondent : Mr. Mohanish Chaudhery, Advocate

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Mr. Mohanish Chaudhery, Advocate appeared for the Corporate Debtor and seeks time to place Affidavit in Reply on record. Time is allowed. Advocate for the CD is directed to place Affidavit in Reply on record within two weeks from today by duly serving copy to the Petitioner well in advance, who shall file Affidavit in Rejoinder well before the adjourned date.

List this matter on **09.06.2022**.

Sd/-
K. K. VOHRA
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant